

class IV employees of Sir Ganga Ram Hospital, New Delhi, have been given letters, memos, chargesheets, etc. in English even though they do not know English;

(b) whether it is also a fact that they have protested for this to the management and have requested in writing to send them all communications and letters in Hindi; and

(c) if so what action has been taken in the matter by the management of the said Hospital?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** (a) and (b). In the representations received from Class IV employees of Sir Ganga Ram Hospital it is alleged that they have been given letters etc. in English and they have requested the management to communicate with them in Hindi.

(c) Sir Ganga Ram Hospital is a private body. The management of the hospital has reported that all correspondence with the employees is normally done in English and in case some employee is unable to understand the language, he is provided with the facility of getting the contents of the communication explained to him in Hindi by one of the clerks in the office, as a matter of routine. Owing to the insufficient resources at its disposal, the hospital management has expressed its inability to change over completely to Hindi all at once, for the present

#### **Construction of Diva Bassein Railway line**

**\*328. SHRI PANDURANG DHARMAJI JADHAV:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Diva-Bassein Railway line is under construction for the last seven years and if so, how much more time would be required to complete the construction of the said railway track;

(b) whether it is also a fact that the track would be first put into use for

goods traffic; if so, by when the said line would be available for passenger traffic; and

(c) whether compensation for land acquired from agriculturists has been fully paid and if not, what amount remains to be paid and by when it will be paid?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):**

(a) to (c) A statement is laid on the Table of the House.

#### **Statement**

(a) Yes, Sir. The construction of the line is expected to be completed by 1980 without electrification and a year later with electrification.

(b) Yes, Sir. Primarily the line is meant for movement of goods traffic to relieve congestion at Dadar inter-change. Its opening for passenger traffic has not yet been considered and will depend on traffic needs.

(c) The compensation for land is payable through Special Land Acquisition Officer of Maharashtra Government, and an amount of Rs. 90.79 lakhs for compensation as asked for, has been placed at his disposal. Out of which a sum of Rs. 79.90 lakhs has already been paid to the land owners. Special Land Acquisition Officer is yet to finalise all his awards due to disputes in ownership, succession certificate and he is being urged to complete the balance payment early.

#### **Statement of Deputy Prime Minister and Defence Minister in Varanasi**

**†\*329. SHRI T. ANJIAH:**  
**SHRI BISHAMBHAR NATH PANDE:**  
**SHRI MAHENDRA MOHAN MISHRA:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Deputy Prime Minister and Defence

†Previously Starred Question 132, transferred from the 3rd May, 1979.